

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1199/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2017

NAME OF THE PARTIES: J. J. Plastalloy Private Limited
 V/s.
 Daman Polmers India Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Viraj Parikh i/b Keystone Partners	Adv. for Petitioner	Viraj Parikh
2.	Daman Polmers	Adv. for Petitioner	Daman Polmers

ORDER

CP No.1199/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 6.11.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B. S. V. PRAKASH KUMAR
 Member (Judicial)